

**REGISTRAR GENERAL  
HIGH COURT, CALCUTTA**



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**No. 1739 - G.**

**Dated, Calcutta, the 16<sup>th</sup> August, 2021.**

**To:**

1. The District & Sessions Judge, Andaman & Nicobar Islands at Port Blair;
2. The District & Sessions Judge, Bankura;
3. The District & Sessions Judge, Birbhum;
4. The District & Sessions Judge, Purba Burdwan;
5. The District & Sessions Judge, Paschim Burdwan;
6. The District & Sessions Judge, Howrah;
7. The District & Sessions Judge, Hooghly;
8. The District & Sessions Judge, North 24 Parganas;
9. The District & Sessions Judge, South 24 Parganas;
10. The District & Sessions Judge, Murshidabad;
11. The District & Sessions Judge, Malda;
12. The District & Sessions Judge, Purulia;
13. The District & Sessions Judge, Nadia;
14. The District & Sessions Judge, Purba Medinipur;
15. The District & Sessions Judge, Paschim Medinipur;
16. The District & Sessions Judge, Darjeeling;
17. The District & Sessions Judge, Cooch Behar;
18. The District & Sessions Judge, Jalpaiguri;
19. The District & Sessions Judge, Uttar Dinajpur;
20. The District & Sessions Judge, Dakshin Dinajpur;
21. The District & Sessions Judge, Kalimpong;
22. The District & Sessions Judge, Jhargram;
23. The Chief Judge, City Civil Court, Calcutta;
24. The Chief Judge, City Sessions Court, Calcutta;
25. The Chief Judge, Presidency Small Causes Court, Calcutta;
26. The Registrar, Circuit Bench of Calcutta High Court at Port Blair, Andaman & Nicobar Islands;
27. The Registrar, Circuit Bench of Calcutta High Court at Jalpaiguri;
28. The Director, West Bengal Judicial Academy, Rajarhat, New Town, Kolkata-700160.

**Subject: Modified date for observance of holiday on account of Muharram.**

**Sir/Madam,**

With reference to the subject captioned above, I am to forward herewith a copy of the Court's Notification No. 1738-G dated 16.08.2021, which speaks for itself, for your information and necessary action.

**Encl: As stated;**

Yours faithfully,

*Ananya Bandyopadhyay*  
(Ananya Bandyopadhyay)  
Registrar General. 16.8.21

# IN THE HIGH COURT AT CALCUTTA

## NOTIFICATION

No. 1738 - G.

Dated, Calcutta, the 16<sup>th</sup> August 2021.

It is hereby notified for information of all concerned that the Hon'ble the Chief Justice (Acting), High Court, Calcutta, has been pleased to declare **Friday, the 20<sup>th</sup> August, 2021**, as a **holiday** for the High Court at Calcutta and all the Courts under superintendence of this Hon'ble Court, on account of Muharram, in lieu of Thursday, the 19<sup>th</sup> August, 2021, as declared vide Court's Notification No. G dated 26.07.2021.

The 19<sup>th</sup> August, 2021 will be a Court working day.

By order of the Hon'ble the Chief Justice (Acting),

Sd/-

(Ananya Bandyopadhyay)  
**Registrar General,  
High Court, Calcutta.**